

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 192 of 2012

Dated : 5th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V. J. Talwar, Technical Member

Tata Power Trading Company Ltd. Appellant (s)

Versus

Maharashtra State Electricity Distribution Co.
Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Ms. Madhavi
Ms. Ramni Taneja
Mr. Kiran Gandhi for R.1
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.2

ORDER

The learned counsel for the Appellant has finished his arguments. He is directed to file his Written Submissions on or before 18.03.2013 after serving copy on the other side.

Post the matter for reply submissions on **20.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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